


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 20-01-19 TO 24-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBER S</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	<u>ST/50705/2015</u>	53631/2018	21/1/2020	22/1/2020
2	<u>C/52708-52709/2019</u>	51799-51800/2019	17/1/2020	20/1/2020
3	<u>C/52713/2019</u>	51802/2019	17/1/2020	20/1/2020
4	<u>C/52710/2019</u>	51808/2019	23/1/2020	24/1/2020
5	<u>ST/51796,52268/2015</u>	50002-50003/2020	17/1/2020	20/1/2020
6	<u>C/558/1010</u>	50094/2020	17/1/2020	20/1/2020
7	<u>ST/52664/2015</u>	50109/2020	22/1/2020	22/1/2020
8	<u>ST/50377/2016</u>	50110/2020	22/1/2020	22/1/2020
9	<u>C/52103/2019</u>	50116/2020	23/1/2020	24/1/2020
MISC ORDERS				
1	<u>ST/57166/2013</u>	50019-50020/2020	21/1/2020	22/1/2020

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


ASSTT. REGISTRAR

27.1.20